

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 254/MP/2017

Subject : Petition for re-setting of the rate of late payment surcharge under Regulation 45 of the 2014 Tariff Regulations.

Petitioner : BRPL & BYPL

Respondent : NTPC & 27 others

Date of hearing : 25.7.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member

Parties present : Shri Buddy Ranganathan, Advocate, BRPL & BYPL
Shri Hasan Murtaza, Advocate, BRPL & BYPL
Ms. Malvika Prasad, Advocate, BRPL & BYPL
Shri Ashwin Ramanathan, Advocate, GUVNL
Ms. Swapna Seshadri, Advocate, GUVNL
Shri Raunak Jain, Advocate, TPDDL
Shri Vishvendra Tomar, Advocate, TPDDL
Shri M.G. Ramachandran, Advocate, PGCIL
Ms. Anushree Bardhan, Advocate, PGCIL
Shri Shubham Arya, Advocate, PGCIL
Shri Venkatesh, Advocate, NTPC
Shri Sandeep Rajpurohit, Advocate, NTPC
Shri Deep Rao, Advocate, APCPL
Shri Sitesh Mukherjee, Advocate, APCPL
Shri Nishant Grover, BYPL
Shri Sameer Singh, BYPL
Shri V.Srinivas, PGCIL
Shri R.P.Padhi, PGCIL
Shri J.Mazumder, PGCIL
Shri Manoj Kumar Sharma, NTPC
Shri Umesh Ambati, NTPC
Shri Nishant Gupta, NTPC
Shri Manish Garg, UPPCL

Record of Proceedings

Learned counsel for the Petitioner prayed for adjournment for filing rejoinder to the reply filed by the respondents in the matter. This was not objected to by the learned counsel for the respondents.



2. The Commission accepted the prayer and adjourned the hearing. The Commission directed the Petitioner to file the rejoinder on or before **10.8.2018**. No further extension shall be given for any reason whatsoever.

3. Matter shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

